

OFFICE OF THE
DISTRICT & SESSIONS JUDGE
KHOWAI TRIPURA

No. F. 9(19)-DJ/Judl/KHW/2020/ 36.

Dated 5 th January, 2020

To
The Registrar (Judicial)
Hon'ble High Court of Tripura
AGARTALA

Subject:- Furnishing of monthly Statement regarding pendency & Disposal (Consolidated)report for the month of DECEMBER, 2020 under the Jurisdiction of Khowai Judicial District.

Reference:- No.F.4(37)-HC/2019709-21, dated Agatala the 11.01.2019.

Sir,

With reference to the subject cited above, I am furnishing herewith the statement regarding pendency & disposal(Consolidated) report for the month of September, 2020 for favour of your kind information and doing the needful.

Name of the Court	Civil		Criminal		Petty Case		Total	
	Pending	Disposal	Pending	Disposal	Pending	Disposal	Pending	Disposal
District & Sessions Judge, Khowai : Tripura.	178	1	298	13	0	0	476	14
Chief Judicial Magistrate-cum-Civil Judge(Sr. Div), Khowai : Tripura.	16	3	321	48	666	98	1003	149
Civil Judge (Sr.Div)-cum-Asst. Sessions Judge, Khowai, Tripura.	45	8	55	1	0	0	100	9
Civil Judge(Jr. Div)-J.M. 1 st Class, Khowai : Tripura.	41	1	90	1	538	18	669	20
Judicial Magistrate 1 st Class-cum-Civil Judge(Jr. Div) Khowai : Tripura.	24	3	270	66	808	0	1102	69
Total=	304	16	1034	129	2012	116	3350	261

Yours faithfully

District & Sessions Judge
Khowai, Tripura

OFFICE OF THE
DISTRICT & SESSIONS JUDGE
KHOWAI DISTRICT : TRIPURA

Pendency of cases relating to petty offences as on 31.12.2020
in the District Courts of Tripura.

Name of the Court	M.V. Act, case as on 31.12.2020	T.P. Act cases as on 31.12.2020	Total
District & Sessions Judge , Khowai	1689	323	2012


**District & Sessions Judge
Khowai District : Tripura**